81.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

CA. No.152/252/HDB/2018
Friofrenzy Foods Private Limited
Friofrenzy Foods Private Limited
Registrar of Companies, Hyderabad
Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KIRAN PALLA	CA	4866223334	Avan.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		* *	
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ORDER

Heard Mr.Kiran Palla, Chartered Accountant for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 23,03.2018.

Member (Tech)

Member (Judl)